

(3)

20.1.95

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

None for the applicant.

On the earlier 2 occasions also, none appeared on behalf of the applicant. It therefore, appears that the applicant is no longer interested in pursuing this matter? the case is fit for dismissal in default. however, this being a D.B. matter, it will be placed before appropriate D.B. for consideration.

W.C.
A.M.

11/2/95

Hon. Mr. K. Muthukumar, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

None for the applicant. On the earlier dates also i.e. 07.11.94, 02.12.94 and 20.1.95, none appeared on behalf of the applicant. It seems that the applicant has lost his interest in pursuing the case. The case is, therefore, dismissed in default of the applicant.

J.M.

A.M.

/m.m./